(To be published in Delhi Gazette Part-IV Extra-ordinary) **GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI** (DEPARTMENT OF LAW, JUSTICE & LEGISLATIVE AFFAIRS) 8TH LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, **NEW DELHI - 110002.**

No.F.6/68/2010-Judl./830-834

Dated: 15/7/2011

NOTIFICATION

No.F.6/68/2010-Judl. - Hon'ble Mr. Justice Manmohan Singh, Hon'ble Mr. Justice Rajiv Endlaw and Hon'ble Mr. Justice Jag Jivan Ram Midha have assumed charge of their respective offices as Judges of Delhi High Court in the forenoon of 06.07.2011.

> By order and in the name of the Lt. Governor of the National Capital Territory of Delhi

(Tarun Sahrawat) Addl. Secretary (Law, Justice & L.A.)

No.F.6/68/2010-Judl. /830-834

Dated: 15 7 2011

Copy forwarded to the following:-

1. The Joint Secretary to the Govt. of India, Ministry of Law, & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to notification No. K-13017/01/2011-US.I dated 13.06.2011.

2. The Registrar General, High Court of Delhi, New Delhi.

3. The Spl. Secretary (GAD), Govt. of Delhi in duplicate with Hindi version for publication in Delhi Gazette with the request that 5 copies of Gazette may be sent to this department for official use.

4. The Pay & Accounts Officer No. XIV, Govt. of N.C.T. of Delhi, Fire Brigade Building, Shankar Road, Delhi.

5. Record Officer under Section 4 of RTI Act, 2005, LJ&LA Department, GNCT of Delhi.

6. Guard file.

(Tarun Sahrawat) Addl. Secretary (Law, Justice & L.A.)